



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAKHETO SEMA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	WP(C)/5608/2021 FIXED	M/A WELKIN PROMOTERS PRIVATE LTD. AND ANR. Versus THE PUNJAB NATIONAL BANK AND 2 ORS.	MR G RAHUL MR. D M NATH	SC, PNB
ADMISSION				
32	WA/266/2021 FIXED	AGRIM INFRA PROJECTS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. U GOSWAMI MR. S BANERJEE	GA, ASSAM SC, G M D A
33	WA/267/2021	AGRIM INFRA PROJECTS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. S BANERJEE	GA, ASSAM SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/5606/2021 FIXED	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	GA, ASSAM
39	WP(C)/5610/2021 B/O	M/S S K ENTERPRISE AND ANR Versus FOOD CORPORATION OF INDIA AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, F C I
40	WP(C)/5615/2021 CAVT. NO.07172/021, B/O	ASHISH NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD GA, ASSAM MR. R A CHOUDHURY FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 25/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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4)	MR. N ANAND	09-10-2021	To	25-10-2021
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BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
66	AB/2508/2021 B/O	MAHMUDUR RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS S KAKATI	PP, ASSAM
MOTION				
67	Crl.Rev.P./232/2021 FIXED	AFZAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
68	AB/3461/2021 B/O	KASHEM ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS. M BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	WP(C)/5564/2021 FIXED	PRAKASH BAISHYA AND 174 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, SEC. EDU. GA, ASSAM
44	WP(C)/5614/2021 B/O	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
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BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
74	Crl.Pet./339/2021 P/H, FIXED	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. Versus THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA MS RUKMINI BARUA MS PADMINI BARUA	SC, CUSTOMS
BAIL HEARING (BA)				
75	Bail Appln./2336/2021 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
76	Bail Appln./2601/2021 FIXED	HRISHIKESH BHATTACHERJYA Versus THE STATE OF ASSAM	MRS P RAI MR H BEZBARUA MR. U SARMA	PP, ASSAM
77	Bail Appln./2681/2021 FIXED,	MD. AKHTARUL ISLAM Versus THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
ORDERS				
78	W.P.(Crl.)/15/2021 PART-HEARD,BY SLIP	MISS REJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM ASSTT.S.G.I. SC, NCB

LEAVE NOTE OF ADVOCATES FOR 25/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

66 AB/2576/2021 FIXED	SARIFUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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Gauhati High Court At Guwahati



The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh

GAUHATI HIGH COURT

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[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE MANISH CHOUDHURY
COURT NO.: 16

[SINGLE BENCH]

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
68	Crl.Rev.P./8048/2021/(Filing No.)	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS.	MR. K N CHOUDHURY	PP, ASSAM
	with I.A.(Crl.)/441/2021	Versus THE STATE OF ASSAM AND ANR.		
	REMARK : FIXED			
	WITH I.A.(Crl.)/441/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS.	MR. K N CHOUDHURY A.I. HUSSAIN A.R. BHUYAN	N. ISLAM PP, ASSAM
	In Crl.Rev.P./8048/2021	Versus THE STATE OF ASSAM AND 2 ORS.		
	WITH			

I.A.(CrI.)/442/2021

In
CrI.Pet./575/2021

ASSAM TRADING AND
MARKETING AGENCY,
Versus
THE STATE OF ASSAM AND
2 ORS.

MR. K N CHOUDHURY
A R BHUYAN
MR. M A I HUSSAIN
A R BHUYAN

N. ISLAM
PP, ASSAM

WITH

69 CrI.Pet./575/2021

I.A.(CrI.)/442/2021

THE STATE OF ASSAM
Versus
TOMJIDUR RAHAMN AND
ANR

MR. M PHUKAN

MR H R A CHOUDHURY (R2)
MR I U CHOUDHURY (R2)
MR. A AHMED (R2)

MOTION (BA)

70 Bail Appln./2928/2021

TAJ UDDIN LASKAR
Versus
THE STATE OF ASSAM

MR. A M BARBHUIYA
MS A BEGUM

PP, ASSAM

REMARK : FIXED

MOTION

71 AB/3458/2021

SITA RAM OJHA
Versus
THE STATE OF ASSAM

MR. B HALDAR
MR. D J NATH
MR B DEORI

PP, ASSAM

REMARK : B/O

BAIL HEARING

72 AB/3274/2021

REHENA PARBIN
Versus
THE STATE OF ASSAM

MR. A CHAUDHURY
MR. D BORA
MR. N MAHAJAN
MR. P K DAS

PP, ASSAM

REMARK : FIXED

73 AB/3276/2021

WAHIDUR RAHMAN
Versus
THE STATE OF ASSAM

MR. A CHAUDHURY
MR. D BORA
MR. N MAHAJAN
MR. P K DAS

PP, ASSAM

REMARK : FIXED

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NOTE:-

NO REQUEST OF PASSOVER OR ADJORNMENT SHALL BE ENTERTAINED IN HEARING MATTERS

Causelists generated on 22/10/2021 19:07:41

LEAVE NOTE OF ADVOCATES FOR 25/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOOND(R-5) MR.D DAS Sr.Adv.R-5

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
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